

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

22.

CP/337(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 09.02.2024

NAME OF THE PARTIES:

Umakant Aggarwal  
Vs  
Umash Creations Pvt Ltd

SECTION: 241-242(4) OF THE COMPANIES ACT, 2013

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**ORDER**

1. Mr. Ashish O. Lalpuria, Ld. Counsel for the Petitioner present. Mr. Amir Arsiwala, Ld. Counsel for the Respondent present.
2. Heard the Counsel and perused the material available on record. **Reserved for orders.** Both the counsel are directed to file their written submission in two pages.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)